

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2951
TO BE ANSWERED ON 15.03.2016**

2951. FUNDS TO SC ENTREPRENEURS

SHRI MAHEISH GIRRI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount of funds allocated to Scheduled Caste Entrepreneurs out of the Venture Capital Fund of Rs. 200 crore;
- (b) whether the Government has carried out any study for analysis of fund allocation and its usage for entrepreneurial ventures;
- (c) if so, the details and findings thereof; and
- (d) if not, whether any study is likely to be taken in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) Under the Scheme of Venture Capital Fund, financial assistance of Rs.135.31 crores has been sanctioned to 36 Companies owned by Scheduled Castes Entrepreneurs and Rs.64.23 crore has been disbursed to 15 SC beneficiaries till 09th March, 2016
- (b) : No Madam.
- (c) : Does not arise.
- (d) : There is no such proposal.
